

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 223 OF 2015 & IA No. 477 OF 2019 & IA No. 1247 OF 2019

APL No. 315 OF 2016 & IA No. 473 OF 2019 & IA No. 1379 OF 2019

APL No. 12 OF 2017 & IA No. 478 OF 2019

**APL No. 237 OF 2016 & IA No. 513 OF 2016 & IA No. 475 OF 2019 & IA No.
1438 OF 2019**

APL No. 225 OF 2015 & IA No. 476 OF 2019 & IA No. 1246 OF 2019

APL No. 237 OF 2015 & IA No. 165 OF 2015 & IA No. 474 OF 2019

Dated: 24th October, 2019

Present:
Hon'ble Mrs. Justice Manjula Chellur, Chairperson
**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

APL No. 223 OF 2015 & IA No. 477 OF 2019 & IA No. 1247 OF 2019

Reliance Infrastructure Ltd **Appellant(s)**

Versus

The Maharashtra Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Hasan Murtaza for A1

Counsel for the Respondent(s) : Pratiti Rungta for R1

APL No. 315 OF 2016 & IA No. 473 OF 2019 & IA No. 1379 OF 2019

Reliance Infrastructure Limited **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Hasan Murtaza for A1
Akshat Jain for A1

Counsel for the Respondent(s) : Pratiti Rungta for R1

APL No. 12 OF 2017 & IA No. 478 OF 2019

Reliance Infrastructure Limited **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Hasan Murtaza for A1

Counsel for the Respondent(s) : Pratiti Rungta for R1
M.Y. Deshmukh for R7

APL No. 237 OF 2016 & IA No. 513 OF 2016 & IA No. 475 OF 2019 & IA No. 1438 OF 2019

Reliance Infrastructure Limited **Appellant(s)**

Versus

The Maharashtra Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Hasan Murtaza for A1

Counsel for the Respondent(s) : Pratiti Rungta for R1
Sudhanshu S. Choudhari for R7

APL No. 225 OF 2015 & IA No. 476 OF 2019 & IA No. 1246 OF 2019

Reliance Infrastructure Limited **Appellant(s)**

Versus

The Maharashtra Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Hasan Murtaza for A1

Counsel for the Respondent(s) : Pratiti Rungta for R1

APL No. 237 OF 2015 & IA No. 165 OF 2015 & IA No. 474 OF 2019

Reliance Infrastructure Limited **Appellant(s)**

Versus

The Maharashtra Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Hasan Murtaza for A1

Counsel for the Respondent(s) : Pratiti Rungta for R1
Amit Kapur for R7

ORDER

List these matters for hearing on **28.01.2020.**

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK